

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:3043
ANSWERED ON:18.08.2004
IIDCS IN SSI
Barad Shri Jashubhai Dhanabhai

Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

- (a): the total number of Integrated Infrastructure Development Centres (IIDCs) functioning at present in the country;
- (b): the details thereof, State-wise;
- (c): whether the Government are contemplating to set up more IID Centres in the country;
- (d): if so, the details thereof;
- (e): the amount of funds likely to be spent thereon;
- (f): the package given to each State and particularly Gujarat to strengthen the small scale sector and enhance the competitiveness both domestically and globally; and
- (g): the steps taken by the Union Government to develop infrastructure for the small scale industries?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a)&(b): A Statement showing state-wise details of 27 Integrated Infrastructural Development(IID) Centres, which are functional/operational in country, is at Annexure.

(c)to(e): Under the provisions of the IID Scheme, the State Governments/Union Territories are required to select appropriate sites for setting up IID Centres, prepare projects reports and submit these to Small Industries Development Bank of India (SIDBI) for techno-economic appraisal. On the basis of the appraisal report of SIDBI, the Central Government sanctions the setting up of IID Centres.

(f): While development of SSI is primarily the responsibility of the State/UT Government, the Central Government has taken several steps to improve their performance and enhance their competitiveness both domestically and globally by implementing various schemes including those for enhanced fiscal and credit support, infrastructural development, technology upgradation, marketing entrepreneurial development etc. The schemes/programmes for the promotion of Small Scale Sector are uniformly implemented across the country including Gujarat.

(g): The Government has amended the IID Scheme to progressively cover the entire country with 50% reservation for rural areas. The funding pattern for the Scheme has also been suitably modified to enhance the quantum of central grant from 40% to 80% in respect of North-Eastern Region(including Sikkim), Jammu & Kashmir(J&K), Himachal Pradesh and Uttranchal.

ANNEXURE

Statement referred to in reply to part (a & b) of Lok Sabha Unstarred Question No. 3043 due for answer on 18.08.2004.

S.No. State Location of the project No. of units set up

1	Andhra Pradesh	Vill. Nandial, Distt. Mandal, Kurnool	5
2	Andhra Pradesh	Vill. Gajularamaram, Distt. Rangareddy	60
3	Andhra Pradesh	Vill. Tada, Distt Nellore	5
4	Assam	Demow, Distt. Sibsagar	1
5	Haryana	Vill. Manakpur, Distt. Yamuna Nagar	115
6	Himachal Pradesh	Vill. Gwalthai, Distt. Bilaspur	2
7	Jammu & Kashmir	Vill. Batal Ballain, Distt. Udhampur	23
8	Karnataka	Vill. Kanbargi, Distt. Belgaum	489
9	Karnataka	Malur, Distt. Kolar	7
10	Kerala	Kazhakuttam, Distt. Trivendrum	23
11	Kerala	Irunkoli & Kathipur, Distt. Kannur	15

12	Kerala	Mazhuvannur Distt. Ernakulam	8
13	Kerala	Seethangole Distt. Kasargod	11
14	Kerala	Kakknacherry, Distt. Malapuram	15
15	Kerala	Meenangadi, Distt. Wayanad	1
16	Maharashtra	Ghatodi Pusad, Distt. Yeotamal	2
17	Madhya Pradesh	Jaggakhedi, Distt. Mandsour	10
18	Orissa	Mukandaprasad Distt. Khurda	4
19	Orissa	Pittamahar, Distt. Rayagada	1
20	Rajasthan	Sangaria, Distt. Jodhpur	325
21	Rajasthan	Gogelao, Distt. Nagaur	13
22	Rajasthan	Niwai, Distt. Tonk	24
23	Rajasthan	Kaladwas, Distt. Udaipur	75
24	Rajasthan	Hindaun City, Distt. Karauli	5
25	Tamil Nadu	Urangampathy Distt. Madurai	69
26	Tamil Nadu	Thirumudi-vakkam, Distt. Kanchipuram	71
27	Tamil Nadu	Vichoor, Distt. Thiruvellore	11